

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.08.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**  
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IA/MA/IBA/TCP/TCA/CP/CA No : MA/1134/2019 IN IBA/507/2019  
NAME OF PETITIONER : Champak Industries  
NAME OF RESPONDENT : Diamond Engineering Chennai Pvt Ltd  
SECTION : Sec.60(5)(C ) of IBC  
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**ORDER**

Due to paucity of time, the matter is adjourned to **14.09.2021** for hearing and disposal.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS